

Insolvency and Bankruptcy of India

No. IBBI/PR/2019/23

24th August, 2019

Press Release

Insolvency and Bankruptcy Board of India organises a Workshop on “Committee of Creditors: An Institution of Public Trust”

The Insolvency and Bankruptcy Board of India (IBBI) jointly with the State Bank of India organised a one-day workshop on “Committee of Creditors: An Institution of Public Trust” on 24th August, 2019 at Gurugram, Haryana.

2. This is the fourth Workshop being organised for the benefit of financial creditors who comprise Committee of Creditors (CoC) under the Insolvency and Bankruptcy Code, 2016. 23 senior officers (General Managers, Executive Directors, CEO and MD) of the major scheduled commercial banks participated in the workshop. Earlier similar work shops were organised at Mumbai on 15th - 16th February, 2019, Kolkata on 22nd April, 2019 and Chennai on 29th June, 2019.

3. The faculty included Dr. M. S. Sahoo (Chairperson, IBBI), Mr. Sunil Mehta (MD & CEO, Punjab National Bank), Ms. Anshula Kant (MD, SARC, State Bank of India), Mr. Anuj Jain (Partner, KPMG), Mr. Piyush Mishra (Partner, AZB), Mr. Shailendra Ajmera (Partner, EY), Mr. Sanjeev Agarwal (Partner, PwC), Mr. Uday Khare (Partner, CAM) and Mr. Vijay Kumar V. Iyer (Partner, Deloitte).